देश के जल संसाधनों का उपयोग

3177. **श्री रशीद मसूद** : क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान केन्द्रीय जल आयोग द्वारा प्रकाशित "वाटर रिसोर्सेज आफ इंडिया" नामक पुस्तक में उल्लिखित इस कथन कि देश में मात्र 15 प्रतिशत जल संसाधनों का उपयोग प्रभावी प्रकार से हो रहा है की ओर दिलाया गया है ; और

(ख) यदि हां, तो इस संबंध में तथ्य क्या हैं ?

जल संसाधन मंत्री (श्री बी० शंकरानन्द): (क) और (ख) जिस पुस्तिका का उल्लेख किया गया है वह एक सरकारी प्रकाशन है जिसे केन्द्रीय जल आयोग (जल संसाधन मंत्रालय) ने तैयार किया है। मोटे अनुमानों से पता चलता है कि अब तक उपयोज्य सतही जल संसाधनों का 42 प्रतिशत से अधिक तथा उपयोज्य भूजल-संसाधनों का लगभग 24 प्रतिशत का उपयोग किया गया है। देश के सभी उपयोज्य जल संसाधनों का सन् 2010 तक उपयोग में लाने का प्रस्ताव है।

3178. [*Transferred to the 25th August*, 1987].

Sugar price and levy quota

3179. SHRI CHITTA BASU: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that sugar out-put is likely to reach all time high this year; and

(b) if so, whether Government propose to bring about any change in the existing sugar policy particularly in regard to pricing, and levy-quota?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) The production of sugar during the current season 1986-87 has already reached 84.03 lakh tonnes upto 31st July, 1987. The season is still in progress and total production by the end of the season is expected to reach about 85 lakh tonnes which would be higher than 84.38 lakh tonnes produced in 1981-82.

(b) No, Sir.

Electric arc furnace industry

3180. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether several Members of Parliament had written to him in the last few months regarding the steps to be taken to help the troubled Electric Arc Furnace Industry;

(b) whether it is a fact that the matter has been under active consideration of the Government for quite some time; and

(c) if so, whether any decisions have been taken in the matter, if so, the details thereof and if not, the reasons for the inordinate delay?

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR): (a) Yes, Sir.

(b) and (c) The representations of Members of Parliament for abolition of custom duty on imported scrap and reduction of excise duty on ingots produced by mini steel plants, in view of unviability of their operations, has been considered. The economics of the industry are under review with a view to determining a strategy for the growth of the industry.

मंडल 43 के खाद्य-निरीक्षकों के विरुद्ध शिकायतें

3181. **श्री सुनील कुमार पट्टनायक :** क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के उच्च अधिकारियों को, नए राशन कार्डों को जारी करने के आवेदन पत्रों के गायब हो जाने, जाली राशन कार्ड जारी किए जाने और आवेदन पत्रों को रद्द किए जाने के बारे में